

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

4. C.P. (IB)2052(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: Godrej & Boyce Mfg. Co. Ltd.

v/s.

Sheth Corporation Pvt. Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for the Applicant present. Mr. Kishor Salukhe, Advocate, undertakes to file Vakalatnama on behalf of the Respondent and submits that there is a likelihood of amicable settlement in this matter. Counsel for the Respondent is directed to sort out the issue before the next date of hearing. List this matter on 05.09.2018.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NP/